

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-02-2024

Date : 22.02.2024									
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	17089 /2024	22.02. 2024	BLAPL - 219/2 024	PK LENKA	C.O .		Order Dtd. 2024-02- 20	BAIL -2	(S ea t No - 11)
2	17091 /2024	22.02. 2024	BLAPL - 755/2 024	NC SINHA	C.O .		Order Dtd. 2024-02- 20		(S ea t No - 11)
3	17101 /2024	22.02. 2024	ABLAP L- 1272/ 2024	S DASH	C.O .		Order Dtd. 2024-02- 20		(S ea t No - 11)
4	17103 /2024	22.02. 2024	ABLAP L- 1265/ 2024	MK RATH	C.O .		Order Dtd. 2024-02- 20		(S ea t No - 11)
5	17105 /2024	22.02. 2024	ABLAP L- 1223/ 2024	D SAMAL	C.O .		Order Dtd. 2024-02- 19		(S ea t No - 11)

6	17107 /2024	22.02. 2024	ABLAP L- 976/2 024	A KALASH	C.O .		Order Dtd. 2024-02- 12		(S ea t No - 11)
7	17111 /2024	22.02. 2024	CRLMP - 2191/ 2023	J PRADHAN	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-8	(S ea t No - 40)
8	17113 /2024	22.02. 2024	CRLMP - 1360/ 2023	GOPAL PRASAD JENA	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-1	(S ea t No - 1)
9	17114 /2024	22.02. 2024	CRLMP - 211/2 024	A MOHANTY	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No - 14)
1 0	17115 /2024	22.02. 2024	CRLMP - 207/2 024	AMIYA KU.SWAIN	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No - 14)
1 1	17116 /2024	22.02. 2024	CRLMP - 206/2 024	B DAS	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No - 14)
1 2	17117 /2024	22.02. 2024	CRLMP - 204/2 024	SRINIBASH MOHANTY	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No - 14)
1 3	17118 /2024	22.02. 2024	CRLMP - 203/2 024	S CHOUIDHURY	C.O .		Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No -)

									14)
14	17119/2024	22.02.2024	CRLMP - 202/2024	LAXMI NARAYAN RAYATSINGH	C.O.		Order Dtd. 2024-02-20	WRIT BRANCH-3	(Seat No - 14)
15	17120/2024	22.02.2024	CRLMP - 1307/2023	P K MOHANTY	C.O.		Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 1)
16	17121/2024	22.02.2024	CRLMP - 1200/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANCH-7	(Seat No - 5)
17	17122/2024	22.02.2024	CRLMP - 956/2023	K R JENA	C.O.	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANCH-6	(Seat No - 16)
18	17124/2024	22.02.2024	CRLMP - 1094/2019	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 30)
19	17125/2024	22.02.2024	ABLAP L- 9821/2023	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2024-02-20	BAIL -2	(Seat No - 10)
20	17130/2024	22.02.2024	CRLMP - 2537/2023	K.N. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No - 46)
21	17131/2024	22.02.2024	WP (C) - 33776/2023	A.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No

									-47)
2 2	17132 /2024	22.02. 2024	CMP- 670/2 020	P K DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-02- 20	WRIT BRAN CH-6	(S ea t No - 24)
2 3	17133 /2024	22.02. 2024	WP (C) - 3363/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 7	Order Dtd. 2024-02- 19	WRIT BRAN CH-2	(S ea t No - 8)
2 4	17134 /2024	22.02. 2024	WP (C) - 3709/ 2024	D.NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2024-02- 21	WRIT BRAN CH-7	(S ea t No - 18)
2 5	17135 /2024	22.02. 2024	WP (C) - 3087/ 2024	R.R.DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 27	WRIT BRAN CH-6	(S ea t No - 35)
2 6	17136 /2024	22.02. 2024	WP (C) - 40559 /2023	S.K. SAHU	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 20	WRIT BRAN CH-8	(S ea t No - 40)
2 7	17137 /2024	22.02. 2024	CRLMC - 2585/ 2021	R.SETHI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 2)
2 8	17138 /2024	22.02. 2024	WP (C) - 38789 /2020	S. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	WRIT BRAN CH-1	(S ea t No - 30)
2 9	17139 /2024	22.02. 2024	WP (C) - 10257	D.SAMAL	C.O .	COUR T NO.	Order Dtd. 2024-02- 20	WRIT BRAN CH-2	(S ea t

			/2020			11			No - 6)
30	17140/2024	22.02.2024	WP (C) - 38789/2020	B.K. PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 30)
31	17141/2024	22.02.2024	WP (C) - 10257/2020	N.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No - 6)
32	17142/2024	22.02.2024	WP (C) - 38789/2020	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 30)
33	17143/2024	22.02.2024	WP (C) - 3226/2024	S K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No - 4)
34	17144/2024	22.02.2024	WP (C) - 3612/2024	B.K. PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No - 24)
35	17145/2024	22.02.2024	WP (C) - 3161/2024	S K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No - 41)
36	17146/2024	22.02.2024	WP (C) - 3466/2024	S.L.MEKAP	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
37	17147/2024	22.02.2024	WP (C) - 3612/	ASHIS KUMAR MISHRA	C.O.	COURT NO.	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat

			2024			11			No - 24)
38	17148 /2024	22.02. 2024	WP (C) - 3362/2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-19	WRIT BRAN CH-2	(S eat No - 8)
39	17149 /2024	22.02. 2024	WP (C) - 3354/2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-19	WRIT BRAN CH-2	(S eat No - 8)
40	17150 /2024	22.02. 2024	WP (C) - 3179/2024	B.D.BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRAN CH-8	(S eat No - 41)
41	17151 /2024	22.02. 2024	WP (C) - 3600/2024	T. SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-21	WRIT BRAN CH-5	(S eat No - 20)
42	17152 /2024	22.02. 2024	WP (C) - 3567/2024	BIJAY KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-21	WRIT BRAN CH-5	(S eat No - 20)
43	17153 /2024	22.02. 2024	WP (C) - 42517 /2023	S PATTANAIAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRAN CH-6	(S eat No - 25)
44	17154 /2024	22.02. 2024	WP (C) - 3598/2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-21	WRIT BRAN CH-5	(S eat No - 20)
45	17155 /2024	22.02. 2024	WP (C) -	SURYAKANTA DASMOHAPATRA	C.O .	COUR T	Order Dtd. 2024-02-19	WRIT BRAN	(S eat

			3054/ 2024			NO. 2 OLD		CH-6	t No - 35)
4 6	17156 /2024	22.02. 2024	WP (C) - 3364/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRAN CH-2	(S ea t No - 8)
4 7	17157 /2024	22.02. 2024	WP (C) - 3548/ 2024	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
4 8	17158 /2024	22.02. 2024	WP (C) - 3355/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRAN CH-2	(S ea t No - 8)
4 9	17159 /2024	22.02. 2024	WP (C) - 3573/ 2024	H.K. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-5	(S ea t No - 20)
5 0	17160 /2024	22.02. 2024	WP (C) - 3713/ 2024	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-7	(S ea t No - 18)
5 1	17161 /2024	22.02. 2024	WP (C) - 40555 /2023	S.K. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	WRIT BRAN CH-8	(S ea t No - 40)
5 2	17162 /2024	22.02. 2024	WP (C) - 40553 /2023	S.K. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	WRIT BRAN CH-8	(S ea t No - 40)
5	17163	22.02.	WP (C)	M.R. SAHOO	C.O	COUR	Order Dtd. 2024-02-	WRIT	(S

3	/2024	2024	- 35159 /2020		.	T NO. 2 OLD	20	BRAN CH-8	ea t No - 29)
5 4	17164 /2024	22.02. 2024	WP (C) - 35159 /2020	S. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	WRIT BRAN CH-8	(S ea t No - 29)
5 5	17165 /2024	22.02. 2024	WP (C) - 3377/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-2	(S ea t No - 8)
5 6	17166 /2024	22.02. 2024	WP (C) - 3565/ 2024	BIJAY KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
5 7	17167 /2024	22.02. 2024	BLAPL - 980/2 024	GR JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20		(S ea t No - 20)
5 8	17171 /2024	22.02. 2024	WPC (O AC) - 1073/ 2019	A K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	OA Bran ch	(S ea t No - 1)
5 9	17172 /2024	22.02. 2024	WPC (O AC) - 304/2 017	B K PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	OA Bran ch	(S ea t No - 1)
6 0	17173 /2024	22.02. 2024	CONTC - 778/2 024	PADMANAVA JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21		(S ea t No - 1)
6 1	17174 /2024	22.02. 2024	WP (C) -	M.R. SAHOO	C.O .	COUR T	Order Dtd. 2024-02- 21	WRIT BRAN	(S ea

			3621/ 2024			NO. 2 OLD		CH-6	t No - 24)
6 2	17175 /2024	22.02. 2024	WP (C) - 3428/ 2024	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	WRIT BRAN CH-4	(S ea t No - 46)
6 3	17176 /2024	22.02. 2024	WP (C) - 3611/ 2024	S. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
6 4	17177 /2024	22.02. 2024	WP (C) - 3605/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
6 5	17178 /2024	22.02. 2024	CONTC - 8788/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	CONT EMPT	(S ea t No - 2)
6 6	17179 /2024	22.02. 2024	CONTC - 8640/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	CONT EMPT	(S ea t No - 1)
6 7	17180 /2024	22.02. 2024	CONTC - 8642/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	CONT EMPT	(S ea t No - 1)
6 8	17181 /2024	22.02. 2024	CONTC - 8643/ 2023	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	CONT EMPT	(S ea t No - 1)
6 9	17182 /2024	22.02. 2024	CONTC - 916/2	S K RATH	C.O .	COUR T NO.	Order Dtd. 2024-02- 20		(S ea t

			024			2 OLD			No - 1)
7 0	17183 /2024	22.02. 2024	WP (C) - 26198 /2023	B D BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRAN CH-8	(S ea t No - 41)
7 1	17184 /2024	22.02. 2024	WPC (O AC) - 2331/ 2016	N K ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	OA Bran ch	(S ea t No - 1))
7 2	17185 /2024	22.02. 2024	WPC (T AC) - 3/201 9	S B UDGATA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 13	OA Bran ch	(S ea t No - 1))
7 3	17186 /2024	22.02. 2024	WPC (O AC) - 4156/ 2016	CHHABI RANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 13	OA Bran ch	(S ea t No - 1))
7 4	17187 /2024	22.02. 2024	WP (C) - 3535/ 2024	H. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
7 5	17188 /2024	22.02. 2024	WP (C) - 3636/ 2024	GOPINATH SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
7 6	17189 /2024	22.02. 2024	WP (C) - 3638/ 2024	GOPINATH SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
7 7	17190 /2024	22.02. 2024	WP (C) - 3642/ 2024	BIBEKANANDA MAHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No

						OLD			- 24)
7 8	17191 /2024	22.02. 2024	WP (C) - 3631/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
7 9	17192 /2024	22.02. 2024	WP (C) - 3552/ 2024	A.P. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
8 0	17193 /2024	22.02. 2024	WP (C) - 3515/ 2024	S. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
8 1	17194 /2024	22.02. 2024	WP (C) - 3024/ 2024	A. SUNDARAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 35)
8 2	17195 /2024	22.02. 2024	WP (C) - 23676 /2020	RAHUL. SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-3	(S ea t No - 13)
8 3	17196 /2024	22.02. 2024	WP (C) - 23677 /2020	L.D. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-3	(S ea t No - 13)
8 4	17198 /2024	22.02. 2024	WP (C) - 23678 /2020	L. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-3	(S ea t No - 13)
8	17199	22.02.	WP (C)	S.K. RATH	C.O	COUR	Order Dtd. 2024-02-	WRIT	(S

5	/2024	2024	- 3558/ 2024		.	T NO. 2 OLD	21	BRAN CH-5	ea t No - 20)
8 6	17200 /2024	22.02. 2024	WP (C) - 3574/ 2024	S.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
8 7	17201 /2024	22.02. 2024	WP (C) - 3575/ 2024	S.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
8 8	17202 /2024	22.02. 2024	WP (C) - 3576/ 2024	S.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
8 9	17205 /2024	22.02. 2024	BLAPL - 14640 /2023	ASHOK KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 19	BAIL -2	(S ea t No - 8)
9 0	17207 /2024	22.02. 2024	CONTC - 991/2 024	S.MOHARANA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02- 21		(S ea t No - 8)
9 1	17208 /2024	22.02. 2024	BLAPL - 863/2 024	K C SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02- 20		(S ea t No - 8)
9 2	17209 /2024	22.02. 2024	BLAPL - 781/2 024	RAHUL SETHI	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2024-02- 20		(S ea t No - 8)

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93	17210/2024	22.02.2024	ITA-1/2024	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-21	CIVIL REVISION	(Seat No-4)
94	17211/2024	22.02.2024	BLAPL - 758/2024	J P KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-21		(Seat No-4)
95	17212/2024	22.02.2024	WP (C) - 41608/2023	M/.R.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No-37)
96	17213/2024	22.02.2024	BLAPL - 329/2024	K C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-21		(Seat No-37)
97	17214/2024	22.02.2024	BLAPL - 929/2024	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-21		(Seat No-37)
98	17215/2024	22.02.2024	WA-2380/2023	K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT APPEAL	(Seat No-5)
99	17217/2024	22.02.2024	BLAPL - 464/2024	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20		(Seat No-5)
100	17218/2024	22.02.2024	WP (C) - 3577/	S.K. RATH	C.O.	CHIEF JUST	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat

			2024			ICE'S COURT			No-20)
101	17219/2024	22.02.2024	WP (C) - 3518/2024	B.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No-20)
102	17220/2024	22.02.2024	WP (C) - 32270/2023	DR.P CHULL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No-27)
103	17221/2024	22.02.2024	WP (C) - 32991/2023	DILIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
104	17222/2024	22.02.2024	MATA-264/2023	RASHMI PRAVADAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	FIRST APPEAL	(Seat No-4)
105	17223/2024	22.02.2024	WP (C) - 21285/2023	R N GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
106	17224/2024	22.02.2024	WP (C) - 21283/2023	R N GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
107	17225/2024	22.02.2024	WP (C) - 19442/2023	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION)	(Seat No-)

								N BENC H-1)	10 6)
1 0 8	17226 /2024	22.02. 2024	WP (C) - 21281 /2023	R N GOUDA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 0 9	17228 /2024	22.02. 2024	WP (C) - 2027/ 2024	PRIYABRATA MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
1 1 0	17229 /2024	22.02. 2024	WP (C) - 16668 /2023	R K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 1 1	17230 /2024	22.02. 2024	WP (C) - 3325/ 2024	LAMBODAR PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
1 1 2	17231 /2024	22.02. 2024	WP (C) - 16668 /2023	S K ACHARYA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 1 3	17232 /2024	22.02. 2024	WP (C) - 3704/ 2024	T.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 1 1	17233 /2024	22.02. 2024	WP (C) -	P.N. NAYAK	C.O .	COUR T	Order Dtd. 2024-02- 21	WRIT BRAN	(S ea

4			3582/ 2024			NO. 1		CH (DIV ISIO N BENC H-2)	t No - 10 9)
1 1 5	17234 /2024	22.02. 2024	WP (C) - 19178 /2017	A K NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
1 1 6	17235 /2024	22.02. 2024	WP (C) - 2443/ 2024	BIJAY KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
1 1 7	17236 /2024	22.02. 2024	WA- 1699/ 2023	B.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT APPE AL	(S ea t No - 3)
1 1 8	17237 /2024	22.02. 2024	WP (C) - 36866 /2022	R K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
1 1 9	17238 /2024	22.02. 2024	WP (C) - 14128 /2022	A.K.MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 2 0	17239 /2024	22.02. 2024	WP (C) - 36870 /2022	R K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
1	17240	22.02.	WA-	N.ROUT	C.O	COUR	Order Dtd. 2024-02-	WRIT	(S

2 1	/2024	2024	2445/ 2023		.	T NO. 1	20	APPE AL	ea t No - 2)
1 2 2	17241 /2024	22.02. 2024	WP (C) - 36872 /2022	R K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
1 2 3	17242 /2024	22.02. 2024	WA- 1392/ 2022	P.C.DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT APPE AL	(S ea t No - 2)
1 2 4	17243 /2024	22.02. 2024	WP (C) - 7703/ 2023	R K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
1 2 5	17244 /2024	22.02. 2024	WP (C) - 7703/ 2023	R N GOUDA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
1 2 6	17245 /2024	22.02. 2024	WP (C) - 36877 /2022	R.K. MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
1 2 7	17246 /2024	22.02. 2024	WA- 1392/ 2022	DR.PURUSHOTTAM CHULI	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT APPE AL	(S ea t No - 2)
1 2 8	17247 /2024	22.02. 2024	WP (C) - 14491 /2022	R N GOUDA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV No	(S ea t No

								ISIO N BENC H-1)	- 10 4)
1 2 9	17249 /2024	22.02. 2024	WP (C) - 24374 /2023	A K SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 3 0	17250 /2024	22.02. 2024	WP (C) - 36882 /2022	R.K. MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
1 3 1	17251 /2024	22.02. 2024	WP (C) - 12100 /2023	R N GOUDA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 3 2	17252 /2024	22.02. 2024	MATA- 105/2 016	B. MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	FIRS T APPE AL	(S ea t No - 5)
1 3 3	17253 /2024	22.02. 2024	WP (C) - 24388 /2023	R N GOUDA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 3 4	17254 /2024	22.02. 2024	WP (C) - 24395 /2023	R.N. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 3 5	17255 /2024	22.02. 2024	WP (C) - 24392	R N GOUDA	C.O .	COUR T NO.	Order Dtd. 2024-02- 21	WRIT BRAN CH	(S ea t

			/2023			1		(DIV ISIO N BENC H-2)	No - 11 1)
1 3 6	17256 /2024	22.02. 2024	WP (C) - 194/2 024	S.K. SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 20	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
1 3 7	17257 /2024	22.02. 2024	WP (C) - 2134/ 2020	G. JAYSHING	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
1 3 8	17258 /2024	22.02. 2024	WP (C) - 2134/ 2020	J.P. KAR	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
1 3 9	17259 /2024	22.02. 2024	WP (C) - 27886 /2022	S.R. PANI	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 15	WRIT BRAN CH-4	(S ea t No - 19)
1 4 0	17260 /2024	22.02. 2024	WP (C) - 4767/ 2023	S.R. PANI	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 15	WRIT BRAN CH-3	(S ea t No - 14)
1 4 1	17261 /2024	22.02. 2024	WP (C) - 2084/ 2024	ASHOK KUMAR BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 07	WRIT BRAN CH-3	(S ea t No - 12)
1 4 2	17262 /2024	22.02. 2024	WP (C) - 7676/	A.K. ACHARYA	C.O .	COUR T NO.	Order Dtd. 2024-02- 20	WRIT BRAN CH-8	(S ea t

			2019			6			No - 41)
1 4 3	17263 /2024	22.02. 2024	CRLRE V- 1/202 4	P.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 07	CRIM INAL REVI SION	(S ea t No - 3)
1 4 4	17264 /2024	22.02. 2024	CRLRE V- 64/20 24	P.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 12	CRIM INAL REVI SION	(S ea t No - 3)
1 4 5	17265 /2024	22.02. 2024	CRLRE V- 579/2 022	B. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 15	CRIM INAL REVI SION	(S ea t No - 1)
1 4 6	17266 /2024	22.02. 2024	CRLRE V- 493/2 022	B. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 13	CRIM INAL REVI SION	(S ea t No - 4)
1 4 7	17267 /2024	22.02. 2024	CRLRE V- 493/2 022	G.R. PATRA	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 13	CRIM INAL REVI SION	(S ea t No - 4)
1 4 8	17268 /2024	22.02. 2024	CRLRE V- 171/2 021	M.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 21	CRIM INAL REVI SION	(S ea t No - 4)
1 4 9	17269 /2024	22.02. 2024	CRLMC - 2006/ 2023	H K MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 5)
1 5 0	17270 /2024	22.02. 2024	CRLMC - 5153/ 2023	ACHYUTANANDA PATTANAİK	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 4)
1	17271	22.02.	CRLMC	S CHOUIDHURY	C.O	COUR	Order Dtd. 2024-03-	CRIM	(S

51	/2024	2024	- 405/2 024		.	T NO. 15	06	INAL MISC	ea t No - 7)
152	17272 /2024	22.02. 2024	CRLMC - 4983/ 2023	B. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04- 04	CRIM INAL MISC	(S ea t No - 1)
153	17273 /2024	22.02. 2024	CRLMC - 4945/ 2023	M.N. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 28	CRIM INAL MISC	(S ea t No - 1)
154	17274 /2024	22.02. 2024	CRLMC - 4947/ 2023	M.N. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 28	CRIM INAL MISC	(S ea t No - 1)
155	17275 /2024	22.02. 2024	CRLMC - 4948/ 2023	M.N. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 28	CRIM INAL MISC	(S ea t No - 1)
156	17276 /2024	22.02. 2024	CRLMC - 4842/ 2023	GYANA RANJAN PATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 7)
157	17277 /2024	22.02. 2024	CRLMC - 3937/ 2023	G. JAYSHING	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 6)
158	17278 /2024	22.02. 2024	CRLMC - 3904/ 2023	SAMIR BARIK	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 6)
159	17279 /2024	22.02. 2024	CRLMC - 3937/ 2023	S.K. PARDHAN	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 6)

160	17280/2024	22.02.2024	CRLMC - 4350/2023	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 2)
161	17281/2024	22.02.2024	CRLMC - 94/2024	B P TANGA	C.O.	COURT NO. 15	Order Dtd. 2024-02-20		(Seat No - 2)
162	17282/2024	22.02.2024	CRLMC - 3695/2023	D K NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No - 5)
163	17283/2024	22.02.2024	RVWPE T- 320/2023	N.K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	CIVIL REVISION	(Seat No - 1)
164	17284/2024	22.02.2024	WP (C) - 5861/2020	N.K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2023-05-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
165	17286/2024	22.02.2024	WPCRL - 6/2024	K.K. NATH	C.O.	COURT NO. 5	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
166	17288/2024	22.02.2024	CRLMC - 131/2024	HAREKRUSHNA DASH	C.O.	COURT NO. 5	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 2)
167	17289/2024	22.02.2024	CRLRE V- 9/2024	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-02-21	CRIMINAL REVISION	(Seat No - 3)
1	17290	22.02.	WP (C)	A.K. JATI	C.O.	COUR	Order Dtd. 2024-02-	WRIT	(S

68	/2024	2024	- 3375/ 2024		.	T NO. 10	26	BRAN CH-2	ea t No - 8)
169	17291 /2024	22.02. 2024	CRLMC - 5418/ 2023	S S BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 19	CRIM INAL MISC	(S ea t No - 7)
170	17292 /2024	22.02. 2024	CRLMC - 21/20 24	SANJAY KUMAR SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20		(S ea t No - 7)
171	17293 /2024	22.02. 2024	CRLMC - 436/2 024	T. R. DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 7)
172	17294 /2024	22.02. 2024	CRLMC - 262/2 024	H. K. MOHANTA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20		(S ea t No - 7)
173	17295 /2024	22.02. 2024	CRLMC - 267/2 024	P. K. MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20		(S ea t No - 7)
174	17296 /2024	22.02. 2024	CRLMC - 356/2 024	H. K. MOHANTA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20		(S ea t No - 7)
175	17297 /2024	22.02. 2024	WP (C) - 3331/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	WRIT BRAN CH-2	(S ea t No - 8)
176	17298 /2024	22.02. 2024	CRLMC - 265/2 024	BALARAM SINGH	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20		(S ea t No - 8)

1777	17299/2024	22.02.2024	CRLMC - 253/2024	P. R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-20		(Seat No - 8)
1778	17300/2024	22.02.2024	CRLMC - 232/2024	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-08		(Seat No - 8)
1779	17301/2024	22.02.2024	CRLMC - 144/2024	S. K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No - 2)
1800	17302/2024	22.02.2024	CRLMC - 144/2024	S. BHOI	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No - 2)
1801	17303/2024	22.02.2024	CRLMC - 144/2024	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No - 2)
1802	17304/2024	22.02.2024	CRLMC - 5528/2023	ASHOK KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 1)
1803	17305/2024	22.02.2024	CRLMC - 5508/2023	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 1)
1804	17306/2024	22.02.2024	CRLMC - 5468/2023	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 7)
1805	17307/2024	22.02.2024	WP (C) - 3329/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No -)

									8)
1 8 6	17308 /2024	22.02. 2024	CRLMC - 5422/ 2023	N. C. SINHA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 26	CRIM INAL MISC	(S ea t No - 7)
1 8 7	17309 /2024	22.02. 2024	CRLMC - 5441/ 2023	A. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	CRIM INAL MISC	(S ea t No - 7)
1 8 8	17310 /2024	22.02. 2024	WP (C) - 35991 /2023	R R DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-5	(S ea t No - 32)
1 8 9	17311 /2024	22.02. 2024	WP (C) - 3340/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-2	(S ea t No - 8)
1 9 0	17312 /2024	22.02. 2024	WP (C) - 3337/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-2	(S ea t No - 8)
1 9 1	17313 /2024	22.02. 2024	WP (C) - 3508/ 2024	R.K. SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-5	(S ea t No - 20)
1 9 2	17314 /2024	22.02. 2024	WP (C) - 3509/ 2024	R.K. SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-5	(S ea t No - 20)
1 9 3	17315 /2024	22.02. 2024	WP (C) - 3507/ 2024	R.K. SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-5	(S ea t No - 20)

194	17316/2024	22.02.2024	WP (C) - 3333/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No - 8)
195	17317/2024	22.02.2024	WP (C) - 3505/2024	R.K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No - 20)
196	17318/2024	22.02.2024	WP (C) - 3353/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No - 8)
197	17319/2024	22.02.2024	MACA-1108/2023	C.R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No - 9)
198	17320/2024	22.02.2024	MACA-363/2021	B. MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No - 6)
199	17321/2024	22.02.2024	WP (C) - 3336/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No - 8)
200	17322/2024	22.02.2024	WP (C) - 3487/2024	N.R. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-4	(Seat No - 46)
201	17323/2024	22.02.2024	MACA-116/2022	BISUDHANANDA MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No - 1)
202	17324/2024	22.02.2024	WP (C) - 37113	S.R. PATTANAIK	C.O.	COURT NO.	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No - 5)

			/2022			10			No-32)
203	17325/2024	22.02.2024	MACA-116/2022	ISWAR CH SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	MISC APPELLAL SEC.	(Seat No-1)
204	17326/2024	22.02.2024	WP (C) - 37113/2022	S.R. PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
205	17328/2024	22.02.2024	MACA-624/2023	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	MISC APPELLAL SEC.	(Seat No-6)
206	17329/2024	22.02.2024	MACA-613/2015	P K BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-02-20	MISC APPELLAL SEC.	(Seat No-7)
207	17332/2024	22.02.2024	WP (C) - 37113/2022	S.R. PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
208	17333/2024	22.02.2024	WP (C) - 37113/2022	S.R. PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
209	17334/2024	22.02.2024	WP (C) - 37113/2022	S.R. PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
210	17335/2024	22.02.2024	WP (C) - 37113	S.R. PATTANAİK	C.O.	COURT NO.	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)

			/2022			10			No-32)
211	17336/2024	22.02.2024	WP (C) - 1936/2024	P.R PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-02	WRIT BRANCH-2	(Seat No-6)
212	17337/2024	22.02.2024	WP (C) - 3519/2024	H.K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No-20)
213	17340/2024	22.02.2024	WP (C) - 28520/2020	J R BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-4	(Seat No-37)
214	17341/2024	22.02.2024	WP (C) - 28520/2020	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-4	(Seat No-37)
215	17342/2024	22.02.2024	CONTC - 913/2024	TAPAN SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-21		(Seat No-37)
216	17343/2024	22.02.2024	CONTC - 914/2024	TAPAN SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-21		(Seat No-37)
217	17344/2024	22.02.2024	CONTC - 926/2024	A K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21		(Seat No-37)
2	17345	22.02.	SA-	PITABAS NAYAK	C.O.	COUR	Order Dtd. 2024-02-	SECO	(S

18	/2024	2024	211/1995		.	T NO. 10	21	ND APPE AL	ea t No - 7)
219	17346/2024	22.02.2024	RSA-320/2010	D NAYAK	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21	SECO ND APPE AL	(S ea t No - 3)
220	17347/2024	22.02.2024	CONTC-974/2024	RAMA KRISHNA BISOI	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)
221	17348/2024	22.02.2024	CONTC-922/2024	A K BEHERA	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)
222	17349/2024	22.02.2024	CONTC-923/2024	A K BEHERA	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)
223	17350/2024	22.02.2024	CONTC-945/2024	BIKRAM SAMAL	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)
224	17351/2024	22.02.2024	CONTC-925/2024	A K BEHERA	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)
225	17352/2024	22.02.2024	CONTC-996/2024	P K MOHANTY	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)
226	17353/2024	22.02.2024	CONTC-928/2024	A K BEHERA	C.O.	COUR T NO. 10	Order Dtd. 2024-02-21		(S ea t No - 3)

2 2 7	17354 /2024	22.02. 2024	WP (C) - 37399 /2023	G. ROUT	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 53)
2 2 8	17355 /2024	22.02. 2024	CONTC - 911/2 024	TAPAN SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21		(S ea t No - 53)
2 2 9	17360 /2024	22.02. 2024	CONTC - 1029/ 2024	M R BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21		(S ea t No - 53)
2 3 0	17361 /2024	22.02. 2024	WP (C) - 3603/ 2024	BALARAM SINGH	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
2 3 1	17363 /2024	22.02. 2024	CONTC - 955/2 024	AUROBINDO SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21		(S ea t No - 24)
2 3 2	17364 /2024	22.02. 2024	CMP- 1476/ 2023	S.P. BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No - 13)
2 3 3	17365 /2024	22.02. 2024	CONTC - 927/2 024	A K BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	CONT EMPT	(S ea t No - 7)
2 3 4	17366 /2024	22.02. 2024	CMP- 60/20 24	K.C. SAMAL	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No -)

									54)
2 3 5	17368 /2024	22.02. 2024	CMP- 62/20 24	S.K. SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 54)
2 3 6	17369 /2024	22.02. 2024	WPC (O A) - 465/2 017	B D BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	OA Bran ch	(S ea t No - 1)
2 3 7	17370 /2024	22.02. 2024	CMP- 54/20 24	S.K. BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 54)
2 3 8	17371 /2024	22.02. 2024	WP (C) - 12358 /2014	D. RAY	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 47)
2 3 9	17372 /2024	22.02. 2024	WP (C) - 12358 /2014	A. SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 47)
2 4 0	17373 /2024	22.02. 2024	WP (C) - 3546/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
2 4 1	17374 /2024	22.02. 2024	WP (C) - 3536/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
2 4 2	17375 /2024	22.02. 2024	WP (C) - 3551/	SURYAKANTA DASMOHAPATRA	C.O .	COUR T NO.	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t

			2024			10			No - 20)
243	17376/2024	22.02.2024	WP (C) - 3569/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No - 20)
244	17377/2024	22.02.2024	WP (C) - 3550/2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 20)
245	17378/2024	22.02.2024	WP (C) - 24263/2023	G.R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-21	WRIT BRANCH-4	(Seat No - 46)
246	17379/2024	22.02.2024	WPC (OAC) - 470/2017	M/S HIMANSU SEKHAR DEO	C.O.	COURT NO. 20	Order Dtd. 2024-02-21	OA Branch	(Seat No - 1)
247	17380/2024	22.02.2024	WP (C) - 3566/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No - 20)
248	17381/2024	22.02.2024	WP (C) - 3539/2024	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 20)
249	17382/2024	22.02.2024	WP (C) - 3436/2024	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No - 46)
2	17383	22.02.	WP (C)	A. K. MISHRA	C.O.	COUR	Order Dtd. 2024-02-	WRIT	(S

50	/2024	2024	- 5356/ 2017		.	T NO. 20	21	BRANCH-2	eat No - 8)
251	17384 /2024	22.02. 2024	SAO- 17/20 23	P. R. SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2024-02- 20		(S ea t No - 8)
252	17385 /2024	22.02. 2024	SAO- 4/201 8	AMRESH MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-02- 20	SECOND APPE AL	(S ea t No - 1)
253	17386 /2024	22.02. 2024	ABLAP L- 15520 /2023	AJIT KUMAR SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-02- 19	BAIL -2	(S ea t No - 8)
254	17387 /2024	22.02. 2024	ABLAP L- 6573/ 2023	A. KALASH	C.O .	COUR T NO. 11	Order Dtd. 2023-11- 03	BAIL -1	(S ea t No - 5)
255	17388 /2024	22.02. 2024	ABLAP L- 15247 /2023	JADUNATH PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 7)
256	17389 /2024	22.02. 2024	ABLAP L- 15246 /2023	JADUNATH PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 7)
257	17390 /2024	22.02. 2024	ABLAP L- 14590 /2023	A.K.SARANGI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 10)
258	17391 /2024	22.02. 2024	ABLAP L- 14796 /2023	D. PARIDA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No -)

									11)
259	17392/2024	22.02.2024	ABLAP L-15236/2023	NANDA KISHORE ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
260	17393/2024	22.02.2024	ABLAP L-15237/2023	NANDA KISHORE ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
261	17394/2024	22.02.2024	ABLAP L-15242/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
262	17395/2024	22.02.2024	ABLAP L-15245/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
263	17396/2024	22.02.2024	ABLAP L-15248/2023	BISWAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
264	17397/2024	22.02.2024	ABLAP L-15251/2023	SRINIBAS PARIJA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
265	17398/2024	22.02.2024	ABLAP L-15271/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
266	17399/2024	22.02.2024	ABLAP L-15277/2023	B. R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 7)
267	17400/2024	22.02.2024	ABLAP L-15279	A. KALASH	C.O.	COURT NO.	Order Dtd. 2024-02-28	BAIL -2	(Seat

			/2023			11			No-7)
268	17401/2024	22.02.2024	ABLAP L-15297/2023	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
269	17402/2024	22.02.2024	ABLAP L-15312/2023	SANKAR PRASAD PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Seat No-2)
270	17403/2024	22.02.2024	ABLAP L-15313/2023	HAREKRUSHNA DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Seat No-2)
271	17404/2024	22.02.2024	ABLAP L-15319/2023	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Seat No-2)
272	17405/2024	22.02.2024	ABLAP L-15320/2023	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Seat No-2)
273	17406/2024	22.02.2024	ABLAP L-15463/2023	SANKAR PRASAD PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-2	(Seat No-8)
274	17407/2024	22.02.2024	ABLAP L-7936/2023	DILLIP KUMAR MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No-6)
275	17408/2024	22.02.2024	ABLAP L-1300/2024	DEBASISH SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No-6)
277	17409/2024	22.02.2024	CRLMC-	M R BARIK	C.O.	COURT	Order Dtd. 2024-02-21	CRIMINAL	(Seat

6			445/2024			NO. 11		MISC	t No - 7)
277	17411/2024	22.02.2024	CRLMC - 2746/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No - 3)
278	17412/2024	22.02.2024	CRLMC - 5023/2023	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No - 2)
279	17416/2024	22.02.2024	BLAPL - 14622/2023	H K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 8)
280	17417/2024	22.02.2024	BLAPL - 13007/2023	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 11)
281	17418/2024	22.02.2024	BLAPL - 13294/2023	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 9)
282	17420/2024	22.02.2024	TRP (C) - 441/2023	R.CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	M.J.C.	(Seat No - 6)
283	17421/2024	22.02.2024	BLAPL - 9779/2023	M.N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 3)
284	17422/2024	22.02.2024	BLAPL - 7037/2023	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-03-11	BAIL -1	(Seat No - 6)

285	17423/2024	22.02.2024	BLAPL - 465/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-21		(Seat No - 6)
286	17424/2024	22.02.2024	BLAPL - 779/2024	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 4)
287	17425/2024	22.02.2024	BLAPL - 12328/2023	P.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 2)
288	17426/2024	22.02.2024	BLAPL - 10329/2023	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 10)
289	17427/2024	22.02.2024	CONTC - 981/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-02-21		(Seat No - 10)
290	17428/2024	22.02.2024	BLAPL - 10329/2023	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 10)
291	17430/2024	22.02.2024	CONTC - 980/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-02-21		(Seat No - 10)
292	17431/2024	22.02.2024	BLAPL - 4994/2023	MANORANJAN PADHY	C.O.	COURT NO. 17	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 5)
2	17433	22.02.	BLAPL	SANJIB KUMAR	C.O.	COUR	Order Dtd. 2024-02-	BAIL	(S

93	/2024	2024	- 13964 /2023	BHANJADEO	.	T NO. 17	21	-2	ea t No - 10)
294	17434 /2024	22.02. 2024	CRLMC - 42/20 24	P K MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04- 05		(S ea t No - 10)
295	17435 /2024	22.02. 2024	BLAPL - 14420 /2023	K.C. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 9)
296	17436 /2024	22.02. 2024	CRLMC - 442/2 024	M R SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 7)
297	17437 /2024	22.02. 2024	CRLMC - 429/2 024	A K BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 7)
298	17438 /2024	22.02. 2024	BLAPL - 8678/ 2023	M/S BYOMAKESH TRIPATHY, A.PATT ANAIAK, S.S.RAY (2)	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 9)
299	17439 /2024	22.02. 2024	BLAPL - 1426/ 2023	R.K. MALLICK	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 11)
300	17440 /2024	22.02. 2024	CRLMC - 402/2 024	ASHUTOSH MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 7)
301	17442 /2024	22.02. 2024	BLAPL - 9088/ 2023	R. SETHI	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 7)

			2023			15			No - 7)
302	17443/2024	22.02.2024	CRLMC - 401/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	CRIMINAL MISC	(Seat No - 7)
303	17445/2024	22.02.2024	CRLMC - 378/2024	T K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-21		(Seat No - 7)
304	17446/2024	22.02.2024	TRP (C) - 197/2023	S. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	M.J.C.	(Seat No - 6)
305	17447/2024	22.02.2024	CRLMC - 354/2024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-21		(Seat No - 6)
306	17448/2024	22.02.2024	TRP (C) - 197/2023	D. SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	M.J.C.	(Seat No - 6)
307	17449/2024	22.02.2024	WP (C) - 5187/2017	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	WRIT BRANCH-1	(Seat No - 3)
308	17450/2024	22.02.2024	TRP (C) - 259/2023	A.C.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-02-26	M.J.C.	(Seat No - 6)
309	17451/2024	22.02.2024	CRLMC - 4029/2022	G.R. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	CRIMINAL MISC	(Seat No - 6)
311	17452/2024	22.02.2024	ABLAP L-	ASHOK KUMAR SARANGI	C.O.	COURT	Order Dtd. 2024-03-12		(Seat

0			1129/ 2024			NO. 11			t No - 6)
3 1 1	17453 /2024	22.02. 2024	ABLAP L- 1316/ 2024	SURENDRA DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	BAIL -1	(S ea t No - 4)
3 1 2	17454 /2024	22.02. 2024	WP (C) - 3433/ 2024	K.K. NATH	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	WRIT BRAN CH-4	(S ea t No - 46)
3 1 3	17455 /2024	22.02. 2024	WP (C) - 3715/ 2024	MANAS PATI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-7	(S ea t No - 18)
3 1 4	17456 /2024	22.02. 2024	CRLMC - 1733/ 2022	M.K. PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 3)
3 1 5	17457 /2024	22.02. 2024	CRLMC - 1733/ 2022	M.K. PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 3)
3 1 6	17459 /2024	22.02. 2024	CRLRE V- 587/2 023	P.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 15	CRIM INAL REVI SION	(S ea t No - 5)
3 1 7	17461 /2024	22.02. 2024	CRLMC - 332/2 024	S CHOUIDHURY	C.O .	COUR T NO. 23	Order Dtd. 2024-02- 21		(S ea t No - 5)
3 1 8	17462 /2024	22.02. 2024	CRLMC - 313/2 024	K K NATH	C.O .	COUR T NO. 23	Order Dtd. 2024-02- 21		(S ea t No -

									5)
3 1 9	17464 /2024	22.02. 2024	CRLMC - 5071/ 2023	P K MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 02	CRIM INAL MISC	(S ea t No - 2)
3 2 0	17466 /2024	22.02. 2024	ABLAP L- 870/2 024	HK PATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21		(S ea t No - 2)
3 2 1	17467 /2024	22.02. 2024	CRLMC - 2823/ 2022	SURENDRA DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 25	CRIM INAL MISC	(S ea t No - 5)
3 2 2	17468 /2024	22.02. 2024	ABLAP L- 1350/ 2024	PK MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 5)
3 2 3	17470 /2024	22.02. 2024	CRLMC - 3251/ 2022	B R MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 1)
3 2 4	17471 /2024	22.02. 2024	ABLAP L- 14/20 24	RK MAHABHOI	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	BAIL -2	(S ea t No - 7)
3 2 5	17472 /2024	22.02. 2024	ABLAP L- 396/2 024	GR PATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 19	BAIL -1	(S ea t No - 2)
3 2 6	17473 /2024	22.02. 2024	WP (C) - 15821 /2016	P K PATRI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 23)
3 2 7	17475 /2024	22.02. 2024	ABLAP L- 868/2	SN MISHRA	C.O .	COUR T NO.	Order Dtd. 2024-02- 21		(S ea t

			024			11			No - 23)
328	17476/2024	22.02.2024	WP (C) - 3757/2024	S. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-7	(Seat No - 18)
329	17477/2024	22.02.2024	WP (C) - 15821/2016	P K PATRI	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No - 23)
330	17478/2024	22.02.2024	ABLAP L- 78/2024	SP DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Seat No - 23)
331	17479/2024	22.02.2024	WP (C) - 3785/2024	R.K. MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-7	(Seat No - 18)
332	17480/2024	22.02.2024	WP (C) - 15821/2016	I PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No - 23)
333	17482/2024	22.02.2024	ABLAP L- 1363/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 23)
334	17483/2024	22.02.2024	WP (C) - 3699/2024	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No - 24)

335	17484/2024	22.02.2024	ABLAP L-1323/2024	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 24)
336	17485/2024	22.02.2024	WP (C) - 3618/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No - 24)
337	17486/2024	22.02.2024	ABLAP L-1322/2024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 24)
338	17488/2024	22.02.2024	CRLMC - 3351/2022	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No - 2)
339	17489/2024	22.02.2024	ABLAP L-1321/2024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL -1	(Seat No - 4)
340	17490/2024	22.02.2024	CRLMC - 3316/2019	K.C. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No - 3)
341	17491/2024	22.02.2024	ABLAP L-1319/2024	AK MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-02-20		(Seat No - 3)
342	17493/2024	22.02.2024	CRLMC - 708/2021	K.C. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No - 2)
344	17494/2024	22.02.2024	ABLAP L-	A MOHANTY	C.O.	COURT	Order Dtd. 2024-02-20		(Seat

3			1318/ 2024			NO. 11			t No - 2)
3 4 4	17495 /2024	22.02. 2024	CRLMC - 1685/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 04	CRIM INAL MISC	(S ea t No - 1)
3 4 5	17497 /2024	22.02. 2024	ABLAP L- 1315/ 2024	AK PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	BAIL -1	(S ea t No - 4)
3 4 6	17498 /2024	22.02. 2024	CRLMC - 1073/ 2021	M.R. ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 4)
3 4 7	17500 /2024	22.02. 2024	ABLAP L- 1313/ 2024	AK MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	BAIL -1	(S ea t No - 4)
3 4 8	17501 /2024	22.02. 2024	WP (C) - 42827 /2023	R.R.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-1	(S ea t No - 30)
3 4 9	17502 /2024	22.02. 2024	ABLAP L- 1310/ 2024	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20	BAIL -2	(S ea t No - 9)
3 5 0	17503 /2024	22.02. 2024	WP (C) - 39313 /2023	R.R.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-2	(S ea t No - 6)
3 5 1	17504 /2024	22.02. 2024	CRLMC - 5036/ 2023	PRATAP SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-01- 31	CRIM INAL MISC	(S ea t No - 2)

3 5 2	17505 /2024	22.02. 2024	WP (C) - 3514/ 2024	S. DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 20	WRIT BRAN CH-5	(S ea t No - 20)
3 5 3	17506 /2024	22.02. 2024	CRLMC - 4237/ 2023	M N MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 1)
3 5 4	17507 /2024	22.02. 2024	WP (C) - 2972/ 2024	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 12	WRIT BRAN CH-5	(S ea t No - 21)
3 5 5	17508 /2024	22.02. 2024	ABLAP L- 1309/ 2024	TR DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 21)
3 5 6	17509 /2024	22.02. 2024	WP (C) - 3563/ 2024	K.C. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-5	(S ea t No - 20)
3 5 7	17510 /2024	22.02. 2024	ABLAP L- 1308/ 2024	SK BISAWL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02- 20	BAIL -2	(S ea t No - 8)
3 5 8	17511 /2024	22.02. 2024	CRLMC - 2259/ 2023	PRAVAT KUMAR MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 28	CRIM INAL MISC	(S ea t No - 3)
3 5 9	17512 /2024	22.02. 2024	WP (C) - 26023 /2022	T.K. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 21)

360	17513/2024	22.02.2024	ABLAP L-1307/2024	R SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL -1	(Seat No - 4)
361	17515/2024	22.02.2024	WP (C) - 11229/2009	G C BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-7	(Seat No - 5)
362	17516/2024	22.02.2024	ABLAP L-1305/2024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 5)
363	17517/2024	22.02.2024	WP (C) - 3609/2024	S. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No - 24)
364	17518/2024	22.02.2024	WP (C) - 3217/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No - 4)
365	17519/2024	22.02.2024	ABLAP L-1301/2024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL -1	(Seat No - 1)
366	17520/2024	22.02.2024	WP (C) - 1995/2024	S.P. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-2	(Seat No - 6)
367	17521/2024	22.02.2024	CMAPL - 799/2023	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	M.J.C.	(Seat No - 3)
368	17522/2024	22.02.2024	ABLAP L-1297/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No -)

									-3)
369	17523/2024	22.02.2024	WP (C) - 2791/2024	ANIMA KUMARI DEI	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-3	(Seat No - 33)
370	17524/2024	22.02.2024	ABLAP L- 1295/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL -2	(Seat No - 11)
371	17525/2024	22.02.2024	CRLMC - 3233/2022	R. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No - 1)
372	17526/2024	22.02.2024	WP (C) - 3606/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No - 24)
373	17527/2024	22.02.2024	ABLAP L- 1294/2024	B R SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 24)
374	17528/2024	22.02.2024	WP (C) - 3369/2024	M.R. ROUTRAY	C.O.	COURT NO. 11		WRIT BRANCH-2	(Seat No - 8)
375	17529/2024	22.02.2024	ABLAP L- 1293/2024	S BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 8)
376	17530/2024	22.02.2024	WP (C) - 2383/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No -

									48)
3 7 7	17531 /2024	22.02. 2024	ABLAP L- 1292/ 2024	PK MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 48)
3 7 8	17532 /2024	22.02. 2024	ABLAP L- 1291/ 2024	S BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 48)
3 7 9	17533 /2024	22.02. 2024	ABLAP L- 1266/ 2024	PR MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 48)
3 8 0	17534 /2024	22.02. 2024	ABLAP L- 1227/ 2024	AK PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 48)
3 8 1	17535 /2024	22.02. 2024	ABLAP L- 201/2 024	AK MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 48)
3 8 2	17536 /2024	22.02. 2024	ABLAP L- 860/2 024	A KALASH	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 48)
3 8 3	17537 /2024	22.02. 2024	ABLAP L- 782/2 024	SP PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 48)
3 8 8	17538 /2024	22.02. 2024	ABLAP L-	MR SAHOO	C.O .	COUR T	Order Dtd. 2024-02- 21		(S ea

4			626/2024			NO. 11			t No - 48)
385	17539/2024	22.02.2024	ABLAP L-409/2024	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Seat No - 48)
386	17540/2024	22.02.2024	ABLAP L-422/2024	SC DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 4)
387	17550/2024	22.02.2024	BLAPL -11070/2023	S.S. PASAYAT	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 8)
388	17552/2024	22.02.2024	BLAPL -12954/2023	D.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL -1	(Seat No - 5)
389	17553/2024	22.02.2024	ABLAP L-1362/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL -1	(Seat No - 5)
390	17554/2024	22.02.2024	ABLAP L-1335/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 5)
391	17555/2024	22.02.2024	ABLAP L-1403/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Seat No - 5)
392	17556/2024	22.02.2024	ABLAP L-1402/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No -

									9)
3 9 3	17557 /2024	22.02. 2024	ABLAP L- 1352/ 2024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	BAIL -1	(S ea t No - 4)
3 9 4	17558 /2024	22.02. 2024	CRLRE V- 666/2 023	A.K. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 20	CRIM INAL REVI SION	(S ea t No - 2)
3 9 5	17560 /2024	22.02. 2024	ABLAP L- 1356/ 2024	J PRADHAN	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 21		(S ea t No - 2)
3 9 6	17561 /2024	22.02. 2024	CRLRE V- 39/20 20	SUBRATA KUMAR MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-02- 28	CRIM INAL REVI SION	(S ea t No - 3)
3 9 7	17563 /2024	22.02. 2024	CRLRE V- 689/2 023	M.R. BARIK	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 07	CRIM INAL REVI SION	(S ea t No - 2)
3 9 8	17566 /2024	22.02. 2024	WP (C) - 3538/ 2024	A. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
3 9 9	17568 /2024	22.02. 2024	ABLAP L- 1397/ 2024	P K MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 21		(S ea t No - 20)
4 0 0	17569 /2024	22.02. 2024	WP (C) - 3511/ 2024	A. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
4	17570	22.02.	ABLAP	BICHITRA	C.O	COUR	Order Dtd. 2024-02-		(S

01	/2024	2024	L-1405/2024	NARAYANA SATAPATHY	.	T NO. 6	21		eat No - 20)
402	17571/2024	22.02.2024	WP (C) - 3512/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No - 20)
403	17572/2024	22.02.2024	WP (C) - 3540/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Seat No - 20)
404	17573/2024	22.02.2024	WP (C) - 3506/2024	A. MOHANTY	C.O.	COURT NO. 6		WRIT BRANCH-5	(Seat No - 20)
405	17574/2024	22.02.2024	WP (C) - 3513/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-21		(Seat No - 20)
406	17575/2024	22.02.2024	ABLAP L-1406/2024	S DASH	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 8)
407	17576/2024	22.02.2024	WP (C) - 16810/2016	R.C. MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH-8	(Seat No - 41)
408	17577/2024	22.02.2024	ABLAP L-1404/2024	A KALASH	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 8)

4 0 9	17578 /2024	22.02. 2024	WP (C) - 16810 /2016	B.K. SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 21	WRIT BRAN CH-8	(S ea t No - 41)
4 1 0	17579 /2024	22.02. 2024	ABLAP L- 1400/ 2024	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 41)
4 1 1	17580 /2024	22.02. 2024	WP (C) - 16810 /2016	B.K. DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-8	(S ea t No - 41)
4 1 2	17581 /2024	22.02. 2024	WP (C) - 18225 /2023	R.C. MUDULI	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 26)
4 1 3	17582 /2024	22.02. 2024	ABLAP L- 1399/ 2024	RK MANGRAJ	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 26)
4 1 4	17583 /2024	22.02. 2024	WP (C) - 18225 /2023	B.K. SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 26)
4 1 5	17584 /2024	22.02. 2024	ABLAP L- 1396/ 2024	P SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 26)
4 1 6	17585 /2024	22.02. 2024	ABLAP L- 1395/ 2024	SK SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No)

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4 1 7	17586 /2024	22.02. 2024	WP (C) - 8313/ 2015	D. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 36)
4 1 8	17587 /2024	22.02. 2024	CONTC - 163/2 024	PRASANTA KUMAR DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 20		(S ea t No - 36)
4 1 9	17588 /2024	22.02. 2024	CONTC - 3897/ 2022	A.K. JATI	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 02	CONT EMPT	(S ea t No - 7)
4 2 0	17589 /2024	22.02. 2024	CONTC - 10820 /2023	R.K. SARANGI	C.O .	COUR T NO. 10		CONT EMPT	(S ea t No - 6)
4 2 1	17590 /2024	22.02. 2024	CONTC - 6937/ 2023	M/S.MITHUN DAS, P.S.DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-03- 15	CONT EMPT	(S ea t No - 2)
4 2 2	17591 /2024	22.02. 2024	CONTC - 1511/ 2023	M/S.MITHUN DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20	CONT EMPT	(S ea t No - 3)
4 2 3	17592 /2024	22.02. 2024	CONTC - 694/2 024	R.K. BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 20		(S ea t No - 3)
4 2 4	17593 /2024	22.02. 2024	WP (C) - 3468/ 2024	B.K. SINGH	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-4	(S ea t No - 46)

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4 2 5	17594 /2024	22.02. 2024	WP (C) - 3465/ 2024	N. MALLICK	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-4	(S ea t No - 46)
4 2 6	17595 /2024	22.02. 2024	WP (C) - 3543/ 2024	S.K. MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
4 2 7	17596 /2024	22.02. 2024	WP (C) - 3533/ 2024	JUDHISTHIR SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-5	(S ea t No - 20)
4 2 8	17597 /2024	22.02. 2024	WP (C) - 7206/ 2005	P.K. PATRA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-7	(S ea t No - 18)
4 2 9	17598 /2024	22.02. 2024	WP (C) - 3630/ 2024	P.K. BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 24)
4 3 0	17599 /2024	22.02. 2024	WP (C) - 1209/ 2018	P.K. MISHRA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21	WRIT BRAN CH-8	(S ea t No - 43)
4 3 1	17600 /2024	22.02. 2024	ABLAP L- 1353/ 2024	AK BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-02- 21		(S ea t No - 43)
4 3 2	17601 /2024	22.02. 2024	CRLMP - 216/2	SUBHRA NARAYAN GAYA	C.O .	COUR T NO.	Order Dtd. 2024-02- 21	WRIT BRAN CH-3	(S ea t

			024			10			No-14)
433	17602/2024	22.02.2024	CRLMP-215/2024	P.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-3	(Seat No-14)
434	17603/2024	22.02.2024	ABLAP L-1314/2024	GR PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21		(Seat No-14)
435	17604/2024	22.02.2024	ABLAP L-1388/2024	S.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-2	(Seat No-8)
436	17605/2024	22.02.2024	CRLMP-214/2024	BITAS KUMAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-3	(Seat No-14)
437	17606/2024	22.02.2024	ABLAP L-1261/2024	SK SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Seat No-14)
438	17607/2024	22.02.2024	CRLMP-24/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	WRIT BRANCH-7	(Seat No-10)
439	17608/2024	22.02.2024	ABLAP L-1387/2024	KHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Seat No-10)
4	17609	22.02.	CRLMP	K.K. MOHANTY	C.O.	COUR	Order Dtd. 2024-02-	WRIT	(S

4 0	/2024	2024	- 2234/ 2023		.	T NO. 11	21	BRAN CH-1	ea t No - 4)
4 4 1	17610 /2024	22.02. 2024	ABLAP L- 1253/ 2024	G JAYASINGH	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 4)
4 4 2	17611 /2024	22.02. 2024	ABLAP L- 1246/ 2024	SK BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 4)
4 4 3	17612 /2024	22.02. 2024	CRLMP - 2206/ 2023	S.BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	WRIT BRAN CH-1	(S ea t No - 4)
4 4 4	17613 /2024	22.02. 2024	ABLAP L- 1385/ 2024	P.K.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 4)
4 4 5	17614 /2024	22.02. 2024	ABLAP L- 1394/ 2024	LD SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 4)
4 4 6	17615 /2024	22.02. 2024	ABLAP L- 1393/ 2024	GR PATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21	BAIL -1	(S ea t No - 1)
4 4 7	17616 /2024	22.02. 2024	ABLAP L- 1384/ 2024	B.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-02- 21		(S ea t No - 1)
4 4 8	17617 /2024	22.02. 2024	CRLMP - 1943/ 2023	G. PANDA	C.O .	COUR T NO. 17	Order Dtd. 9999-12- 31	WRIT BRAN CH-7	(S ea t No - 15)

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4 4 9	17618 /2024	22.02. 2024	CRLMP - 1146/ 2023	S. CHOUDHURY	C.O .	COUR T NO. 17	Order Dtd. 2024-02- 21	WRIT BRAN CH-7	(S ea t No - 5)
4 5 0	17619 /2024	22.02. 2024	ABLAP L- 1381/ 2024	D.PARIDA	C.O .	COUR T NO. 17	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 8)
4 5 1	17620 /2024	22.02. 2024	ABLAP L- 15013 /2022	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-02- 12	BAIL -1	(S ea t No - 6)
4 5 2	17621 /2024	22.02. 2024	ABLAP L- 7313/ 2023	D.K. JENA	C.O .	COUR T NO. 2	Order Dtd. 2023-08- 22	BAIL -2	(S ea t No - 8)
4 5 3	17622 /2024	22.02. 2024	CRLMC - 5351/ 2023	A. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-12- 21		(S ea t No - 8)
4 5 4	17623 /2024	22.02. 2024	CONTR - 69/20 23	KUNJA SUNDAR DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-02- 21	CONT EMPT	(S ea t No - 4)
4 5 5	17627 /2024	22.02. 2024	ABLAP L- 1374/ 2024	B SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-02- 21	BAIL -1	(S ea t No - 2)
4 5 6	17628 /2024	22.02. 2024	ABLAP L- 1373/ 2024	S MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-02- 21	BAIL -2	(S ea t No - 8)
4 5 7	17629 /2024	22.02. 2024	ABLAP L- 1372/ 2024	NK ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-02- 21		(S ea t No

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458	17630/2024	22.02.2024	ABLAP L-1370/2024	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 8)
459	17631/2024	22.02.2024	ABLAP L-1360/2024	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 5)
460	17633/2024	22.02.2024	ABLAP L-1359/2024	BK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -2	(Seat No - 10)
461	17639/2024	22.02.2024	ABLAP L-1355/2024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL -1	(Seat No - 4)
462	17640/2024	22.02.2024	ABLAP L-1354/2024	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Seat No - 4)
463	17647/2024	22.02.2024	CONTC - 1511/2023	M/S.MITHUN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	CONT EMPT	(Seat No - 3)
464	17648/2024	22.02.2024	BLAPL - 14711/2023	S.C. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL -2	(Seat No - 8)
465	17649/2024	22.02.2024	BLAPL - 564/2024	PK ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2024-02-22		(Seat No - 8)
466	17650/2024	22.02.2024	BLAPL -	MR SAHOO	C.O.	COURT	Order Dtd. 2024-02-21		(Seat

6			191/2024			NO. 8			t No - 8)
467	17651/2024	22.02.2024	ABLAP L-1264/2024	A. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-19		(Seat No - 8)
468	17652/2024	22.02.2024	BLAPL -3009/2023	S.P.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL -1	(Seat No - 3)
469	17123/2024	22.02.2024	ABLAP L-1241/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-19		(Seat No - 3)
470	17126/2024	22.02.2024	ABLAP L-1250/2024	SADASHIB DASH	GENERAL		Order Dtd. 2024-02-19	BAIL -2	(Seat No - 9)
471	17127/2024	22.02.2024	ABLAP L-1312/2024	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2024-02-20		(Seat No - 9)
472	17128/2024	22.02.2024	RVWPE T-150/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	CIVIL REVISION	(Seat No - 1)
473	17129/2024	22.02.2024	ABLAP L-1177/2024	PREETAM MISHRA	GENERAL		Order Dtd. 2024-02-15		(Seat No - 1)
474	17216/2024	22.02.2024	BLAPL -12645/2023	AMARESH TRIPATHY	GENERAL		Order Dtd. 2024-02-22	BAIL -1	(Seat No - 6)
4	17227	22.02.	BLAPL	SATYAPADA	GEN		Order Dtd. 2024-02-	BAIL	(S

75	/2024	2024	- 13684 /2023	SHARMA	ERA L		12	-2	ea t No - 7)
476	17285 /2024	22.02. 2024	RVWPE T- 182/2 015	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10- 06	CIVI L REVI SION	(S ea t No - 1)
477	17287 /2024	22.02. 2024	RVWPE T- 36/20 16	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10- 06	CIVI L REVI SION	(S ea t No - 1)
478	17327 /2024	22.02. 2024	WP (C) - 3408/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-02- 19	WRIT BRAN CH-4	(S ea t No - 46)
479	17330 /2024	22.02. 2024	WP (C) - 3412/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-02- 19	WRIT BRAN CH-4	(S ea t No - 46)
480	17331 /2024	22.02. 2024	CONTC - 38/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-02- 16	CONT EMPT	(S ea t No - 7)
481	17339 /2024	22.02. 2024	CRLA- 80/20 24	KULDEEP MOHANTY	GEN ERA L		Order Dtd. 2024-02- 19	CRIM INAL APPE AL	(S ea t No - 10)
482	17356 /2024	22.02. 2024	WP (C) - 3554/ 2024	BIRANCHI NARAYAN MAHAPATRA	GEN ERA L		Order Dtd. 2024-02- 20	WRIT BRAN CH-5	(S ea t No - 20)
488	17357 /2024	22.02. 2024	WPC (O AC) -	SANJAYA KUMAR BEHERA	GEN ERA		Order Dtd. 2023-08- 23	OA Bran	(S ea

3			397/2014		L			ch	t No - 1)
4 8 4	17358 /2024	22.02. 2024	WP (C) - 3554/ 2024	BIRANCHI NARAYAN MAHAPATRA	GEN ERA L		Entire Document	WRIT BRAN CH-5	(S ea t No - 20)
4 8 5	17359 /2024	22.02. 2024	WPC (O AC) - 2759/ 2015	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-06- 26	OA Bran ch	(S ea t No - 1)
4 8 6	17362 /2024	22.02. 2024	WPC (O AC) - 236/2 018	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-10- 19	OA Bran ch	(S ea t No - 1)
4 8 7	17367 /2024	22.02. 2024	CRLMC - 645/2 023	SATYAPADA SHARMA	GEN ERA L		Order Dtd. 2024-02- 21	CRIM INAL MISC	(S ea t No - 1)
4 8 8	17410 /2024	22.02. 2024	ABLAP L- 1410/ 2024	NABA KISHORE GURU	GEN ERA L		Order Dtd. 2024-02- 21		(S ea t No - 1)
4 8 9	17415 /2024	22.02. 2024	BLAPL - 13686 /2023	SUDHANSU SEKHAR NAIK	GEN ERA L		Order Dtd. 2024-02- 22	BAIL -2	(S ea t No - 7)
4 9 0	17090 /2024	22.02. 2024	CMP- 1549/ 2023	U KUMAR	GEN ERA L		Order Dtd. 2024-01- 19	WRIT BRAN CH-4	(S ea t No - 19)
4 9 1	17092 /2024	22.02. 2024	WP (C) - 11846 /2023	L SAHOO	GEN ERA L		Order Dtd. 2024-01- 24	WRIT BRAN CH-1	(S ea t No -)

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492	17093/2024	22.02.2024	WP (C) - 29809/2023	B NAYAK	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH-1	(Seat No - 2)
493	17094/2024	22.02.2024	WP (C) - 15258/2021	B NAYAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - 14)
494	17095/2024	22.02.2024	WP (C) - 32589/2023	D P DAS	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 18)
495	17096/2024	22.02.2024	WP (C) - 28177/2013	P K SWAIN	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No - 8)
496	17097/2024	22.02.2024	TRP (C) - 8/2020	M DAS	GENERAL		Entire Order	M.J.C.	(Seat No - 1)
497	17098/2024	22.02.2024	MACA-1146/2023	S R OJHA	GENERAL		Order Dtd. 2023-12-05	MISC APPEAL SEC.	(Seat No - 9)
498	17099/2024	22.02.2024	CRLMC - 2949/2021	B NAYAK	GENERAL		Order Dtd. 2022-05-11	CRIMINAL MISC	(Seat No - 5)
499	17100/2024	22.02.2024	CRLMC - 2949/2021	B NAYAK	GENERAL		Order Dtd. 2022-05-11	CRIMINAL MISC	(Seat No - 5)
5	17102	22.02.	RSA-	R K SAHU	GEN		Order Dtd. 2024-02-	SECO	(S

00	/2024	2024	217/2023		ER L		08	ND APPE AL	ea t No - 6)
501	17104/2024	22.02.2024	WA-1460/2023	J SAHOO	GEN ERA L		Order Dtd. 2023-10-19	WRIT APPE AL	(S ea t No - 1)
502	17106/2024	22.02.2024	MATA-13/2023	B BEHERA	GEN ERA L		Order Dtd. 2024-02-19	FIRS T APPE AL	(S ea t No - 4)
503	17108/2024	22.02.2024	MATA-79/2022	M R BARIK	GEN ERA L		Order Dtd. 2024-02-16	FIRS T APPE AL	(S ea t No - 5)
504	17109/2024	22.02.2024	TRP (C)-320/2023	M R BARIK	GEN ERA L		Order Dtd. 2024-02-15	M.J. C.	(S ea t No - 6)
505	17110/2024	22.02.2024	SA-6/1998	S K SINGH	GEN ERA L		Order Dtd. 2017-11-10		(S ea t No - 6)
506	17112/2024	22.02.2024	ARBA-24/2017	J SAHOO	GEN ERA L		Order Dtd. 2022-03-21	M.J. C.	(S ea t No - 1)
507	17168/2024	22.02.2024	ABLAP L-15382/2023	R. K. MAHABHOI	GEN ERA L		Order Dtd. 2024-02-15	BAIL -1	(S ea t No - 2)
508	17169/2024	22.02.2024	TRP (C)-84/2023	S. K. SWAIN	GEN ERA L		Order Dtd. 2023-07-06	M.J. C.	(S ea t No - 6)

509	17170/2024	22.02.2024	CRLMP - 1133/2023	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH-7	(Seat No - 5)
510	17197/2024	22.02.2024	WA- 2477/2023	S MALLICK	GENERAL		Order Dtd. 2023-11-08	WRIT APPELL	(Seat No - 2)
511	17203/2024	22.02.2024	WPC (OAC) - 998/2019	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-06-30	OA Branch	(Seat No - 1)
512	17204/2024	22.02.2024	WP (C) - 19661/2021	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-2	(Seat No - 9)
513	17206/2024	22.02.2024	WP (C) - 19661/2021	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-2	(Seat No - 9)
514	17248/2024	22.02.2024	WP (C) - 36879/2022	R.K. MOHAPATRA	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
515	17338/2024	22.02.2024	WP (C) - 858/2024	D SAHU	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No - 44)
516	17413/2024	22.02.2024	WP (C) - 5810/2007	A K MOHANTY	GENERAL		Order Dtd. 2008-04-03		(Seat No - 44)
5	17414	22.02.	ABLAP	A K MOHANTY	GEN		Order Dtd. 2024-02-	BAIL	(S

17	/2024	2024	L-488/2024		ERALL		01	-1	eat No - 1)
518	17419/2024	22.02.2024	WA-1673/2022	P K ROUT	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 5)
519	17429/2024	22.02.2024	BLAPL - 32/2024	R K MAHABHOI	GENERAL		Order Dtd. 2024-02-13		(Seat No - 5)
520	17432/2024	22.02.2024	CRLMC - 1952/2015	J PRADHAN	GENERAL		Order Dtd. 2015-05-06		(Seat No - 5)
521	17441/2024	22.02.2024	CRLMC - 5719/2014	J PRADHAN	GENERAL		Order Dtd. 2014-11-27		(Seat No - 5)
522	17444/2024	22.02.2024	WP (C) - 20910/2022	J R BEHERA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 28)
523	17458/2024	22.02.2024	CONTC - 506/2024	M D BISWAL	GENERAL		Order Dtd. 2024-02-05	CONTEMP	(Seat No - 4)
524	17460/2024	22.02.2024	RSA-195/2022	T BAG	GENERAL		Order Dtd. 2024-02-15	SECOND APPEAL	(Seat No - 1)
525	17463/2024	22.02.2024	CRLMC - 123/2024	A K SWAIN	GENERAL		Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No -

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5 2 6	17465 /2024	22.02. 2024	MATA- 103/2 023	T K BARIK	GEN ERA L		Order Dtd. 2024-02- 05	FIRS T APPE AL	(S ea t No - 4)
5 2 7	17469 /2024	22.02. 2024	RSA- 194/2 022	T BAG	GEN ERA L		Order Dtd. 2024-02- 15	SECO ND APPE AL	(S ea t No - 1)
5 2 8	17474 /2024	22.02. 2024	WPC (O AC) - 145/2 019	M R BARIK	GEN ERA L		Order Dtd. 2023-11- 07	OA Bran ch	(S ea t No - 1)
5 2 9	17481 /2024	22.02. 2024	MACA- 398/2 015	S S PALAYAT	GEN ERA L		Order Dtd. 2016-05- 17	MISC · APPE AL SEC.	(S ea t No - 9)
5 3 0	17487 /2024	22.02. 2024	WP (C) - 14646 /2006	N K ROUT	GEN ERA L		Order Dtd. 2022-03- 31	WRIT BRAN CH-5	(S ea t No - 20)
5 3 1	17492 /2024	22.02. 2024	WP (C) - 13195 /2023	D K DASH	GEN ERA L		Order Dtd. 2024-02- 20	WRIT BRAN CH-1	(S ea t No - 1)
5 3 2	17496 /2024	22.02. 2024	WP (C) - 6530/ 2015	S C DASH	GEN ERA L		Order Dtd. 2024-02- 13	WRIT BRAN CH-2	(S ea t No - 34)
5 3 3	17499 /2024	22.02. 2024	WP (C) - 3099/ 2003	P K DAS	GEN ERA L		Order Dtd. 2015-04- 07		(S ea t No - 34)
5	17514	22.02.	OJC-	C R NAYAK	GEN		Order Dtd. 1996-01-		(S

34	/2024	2024	9449/1993		ERA L		29Petition, Annexure, Counter, Rejoinder,		eat No - 34)
535	17541/2024	22.02.2024	OJC-11990/2000	N.K.SATAPATHY	GENERAL		Order Dtd. 2000-11-27		(Seat No - 34)
536	17542/2024	22.02.2024	WA-2256/2023	T BAG	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No - 3)
537	17543/2024	22.02.2024	OJC-11989/2000	N.K.SATAPATHY	GENERAL		Order Dtd. 2000-11-27		(Seat No - 3)
538	17544/2024	22.02.2024	WA-2828/2023	T BAG	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No - 6)
539	17545/2024	22.02.2024	RSA-334/2023	R P DAS	GENERAL		Order Dtd. 2024-02-15	SECOND APPEAL	(Seat No - 1)
540	17546/2024	22.02.2024	WA-2255/2023	T BAG	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No - 3)
541	17547/2024	22.02.2024	WA-2093/2023	T BAG	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No - 4)
542	17548/2024	22.02.2024	WPC (OAC) - 3590/2016	P K JENA	GENERAL		Order Dtd. 2024-02-20	OA Branch	(Seat No

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543	17549/2024	22.02.2024	CONTC - 5807/2022	M K PRADHAN	GENERAL		Order Dtd. 2024-02-09	CONT EMPT	(Seat No - 7)
544	17551/2024	22.02.2024	WA-2066/2023	T BAG	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Seat No - 4)
545	17559/2024	22.02.2024	CMP-1212/2023	M BARAL	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-1	(Seat No - 49)
546	17562/2024	22.02.2024	BLAPL - 13185/2023	R R NAYAK	GENERAL		Order Dtd. 2024-02-20 Petition, Annexure,	BAIL -1	(Seat No - 4)
547	17564/2024	22.02.2024	RFA-216/2003	R K MOHAPATRA	GENERAL		Order Dtd. 2021-12-17	FIRST APPEAL	(Seat No - 8)
548	17565/2024	22.02.2024	CONTC - 9353/2023	G C BARIK	GENERAL		Order Dtd. 2024-02-05	CONT EMPT	(Seat No - 8)
549	17567/2024	22.02.2024	CONTC - 3094/2023	G C BARIK	GENERAL		Order Dtd. 2024-02-20	CONT EMPT	(Seat No - 5)
550	17624/2024	22.02.2024	CRLMP - 1/2024	G C BARIK	GENERAL		Order Dtd. 2024-01-08 Petition, Annexure,	WRIT BRANCH-7	(Seat No - 10)
5	17625	22.02.	WP (C)	S RATH	GEN		Order Dtd. 2024-02-	WRIT	(S

5 1	/2024	2024	- 9333/ 2023		ERA L		19	BRAN CH-3	ea t No - 14)
5 5 2	17626 /2024	22.02. 2024	WP (C) - 1020/ 2023	B R DALAI	GEN ERA L		Order Dtd. 2024-02- 20	WRIT BRAN CH-3	(S ea t No - 14)
5 5 3	17632 /2024	22.02. 2024	CRLRE V- 58/20 12	Y DAS	GEN ERA L		Order Dtd. 2013-05- 10Petition,Annexure,		(S ea t No - 14)
5 5 4	17634 /2024	22.02. 2024	CRLRE V- 59/20 12	Y DAS	GEN ERA L		Order Dtd. 2016-10- 25Petition,Annexure,		(S ea t No - 14)
5 5 5	17635 /2024	22.02. 2024	WA- 243/2 012	P K LENKA	GEN ERA L		Order Dtd. 2012-07- 26	WRIT APPE AL	(S ea t No - 5)
5 5 6	17636 /2024	22.02. 2024	WA- 251/2 012	P K ELNKA	GEN ERA L		Order Dtd. 2012-07- 25	WRIT APPE AL	(S ea t No - 5)
5 5 7	17637 /2024	22.02. 2024	WP (C) - 19810 /2020	A K NAYAK	GEN ERA L			WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
5 5 8	17638 /2024	22.02. 2024	BLAPL - 12357 /2023	K PATRA	GEN ERA L		Order Dtd. 2024-01- 09Petition,Affidavit ,	BAIL -1	(S ea t No - 2)

5 5 9	17641 /2024	22.02. 2024	CONTC - 742/2 024	S K SAHU	GEN ERA L		Order Dtd. 2024-02- 21		(S ea t No - 2)
5 6 0	17642 /2024	22.02. 2024	WA- 10/20 13	P K LENKA	GEN ERA L		Order Dtd. 2023-09- 18Entire Order,	WRIT APPE AL	(S ea t No - 5)
5 6 1	17643 /2024	22.02. 2024	WP (C) - 15222 /2017	P K TRIPATHY	GEN ERA L		Order Dtd. 2021-12- 14Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 20)
5 6 2	17644 /2024	22.02. 2024	OJC- 14605 /1997	L MOHANTY	GEN ERA L		Order Dtd. 2024-02- 15	WRIT BRAN CH-7	(S ea t No - 18)
5 6 3	17645 /2024	22.02. 2024	CONTC - 753/2 024	S K SAHU	GEN ERA L		Order Dtd. 2024-02- 21		(S ea t No - 18)
5 6 4	17646 /2024	22.02. 2024	CRLRE V- 104/1 959	D MOHANTY	GEN ERA L		Order Dtd. 1959-10- 30		(S ea t No - 18)

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